

THE SOCIETY FOR THE ADVANCEMENT OF ANIMAL AND ENVIRONMENTAL WELFARE NATIONAL LAW UNIVERSITY ODISHA

PRESENTS

SINGLE CREDIT
COURSE ON

FOUNDATION OF ANIMAL LAW

10 November - 7 December 2024
WEEKENDS ONLY
Mode: Online



ABOUT NLUO

The National Law University Odisha (NLUO) was established in the year 2009 under The National Law University Orissa Act, 2008 (Act 4 of 2008) passed by the Odisha State Legislature and commenced its academic activities in the academic year 2009-10.

The University received has recognition from the University Grants Commission (UGC) under Section 12(B) of the UGC Act, 1956. and has been receiving grants under the XIIth Plan. The degrees offered are recognised by the Bar Council of India. It is also an associate member of the UGC-INFLIBNET, and a participant in the National Knowledge Network under the Ministry of Information Technology and Communication, Government of India.

ABOUT SAAEW

Beyond Friends Species: The Society for the Advancement of Animal and Environmental Welfare (SAAEW) was conceived in 2017 under the aegis of National Law University Odisha, Cuttack to create affirmative discourse on issues related to animal and environmental welfare. The goal of this Society is to promote greater academic discussion and create a dialogue on the marginalized rights of animals and the environment. The Society through informed dialogue aims to identify those facets of animal and environmental law which require a constant consideration in this era.

COURSE OBJECTIVES

This course aims to provide a comprehensive understanding of the philosophical foundations of animal rights and welfare. covering perspectives such as utilitarianism and legal personality. It will explore key concepts and theories related to animal law, examine significant legal principles and landmark cases in India, and assess their impact on the development of animal law. The course will also focus on Prevention of Cruelty to Animals Act, 1960, its provisions, implementation, and real-world applications. Through discussions. studies and case participants will enhance critical thinking, legal analysis, and argumentation skills in the field of animal law.



MEET YOUR INSTRUCTOR



This course will be conducted by **Dr. Sohini Mahapatra**, Assistant Professor of Law at National Law University Odisha. An alumna of NLUO, Dr. Mahapatra earned her LL.M. in 2014, receiving the University Gold Medal for securing the first rank. She completed her Ph.D. in 2018, specializing in Animal Welfare Law, making her the first person in India to earn a Ph.D. in animal law.

In 2020, she published her book, Non-Human Animals and the Law: An Analysis of Animal Welfare and Animal Rights within the Indian Legal Discourse, with a foreword by Smt. Maneka Gandhi. edited Animal She also and Environmental Jurisprudence: A Wildlife Perspective, published by Satyam Law International. In 2024, Dr. Mahapatra was one of twelve selected across India for a Law Lecturer's Workshop on Animal Rights Law, conducted by the Cambridge Centre for Animal Rights Law and NALSAR's Animal Law Centre. Additionally, she has served as an external faculty member for NALSAR's M.A. and PG Diploma in Animal Protection Laws Programmes.













| Lecture Plan | Duration |
|--|----------|
| Introduction | 1 Hour |
| What is an "Animal"? Why do they matter? | 1 Hour |
| Legal and Moral Status of Animals | 1 Hour |
| Property Status of Animals | 1 Hour |
| Evolution of Animal Jurisprudence | 2 Hours |



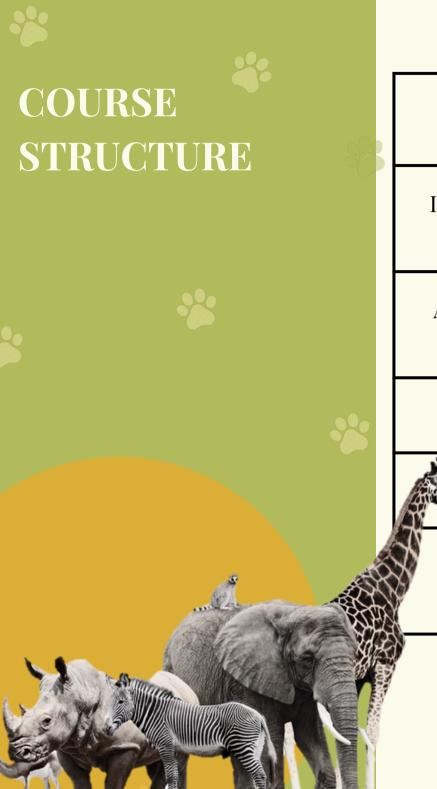
















| Lecture Plan | Duration |
|---|----------|
| Intersection with Indian Philosophy | 1 Hour |
| Animal Welfare and the Doctrine of Necessity | 1 Hour |
| New Welfarism | 1 Hour |
| Animal Rights | 2 Hours |
| Global Perspectives on Animal Rights Law | 1 Hour |













| Lecture Plan | Duration |
|--|----------|
| Animal as a "Person" | 1 Hour |
| Introduction to the Prevention of Cruelty to Animals Act, 1960 | 1 Hour |
| The Prevention of Cruelty to Animals Act, 1960 | 1 Hour |
| Animal Rights as part of the Social Justice Movement | 1 Hour |
| Total | 16 Hours |

COURSE STRUCTURE









EVALUATION & CERTIFICATION

To receive certification, participants will be required to submit an essay of 2000-2500 words on a topic of their choice, subject to approval by the course instructor. In addition, one submission will be selected as the best essay, and the author will be presented with an award. Certificates will be granted to those who attend all lectures and complete the essay submission.

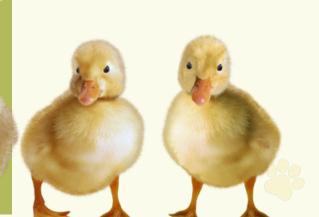
REGISTRATION DETAILS



The registration for this Course is to be done through this <u>form</u>. The final date for application is 7th November 2024.





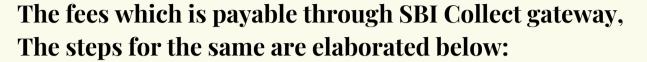












- Click on this <u>link</u>
- Type "National Law University, Odisha" in the search bar given to enter institution name.
- Under Payment Category, select "Registration for Seminar and Events".
- Furnish required details and enter the name of the event: "Foundation of Animal Law". Click on Next.
- Make payment and click submit.
- Download the SBI Collect Receipt.
- Registration Fee Rs 1200/-
- Last Date for the Registration: November 07, 2024







DETAILS OF PAYMENT









CONTACT US

For any further queries, feel free to contact on any of the following email addresses:

saaew@nluo.ac.in

21bao94@nluo.ac.in - Siddharth Aiyar

21bao64@nluo.ac.in - Nayana K.B